

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building,36, Janpath, New
Delhi- 110001Ph: 23753942, Fax-23753923

**Review Petition No. 26/RP/2022 in
Petition No. 719/TT/2020**

Date: 20.11.2023

To

Shri B. B. Rath,
Sr. General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

**Sub: Petition seeking review of the Commission's order dated 25.11.2021 in
Petition No. 719/TT/2020 whereby transmission tariff for the 2014-19 period
in respect ATS of Meja Thermal Power Project was trued up and
transmission tariff for 2019-24 period was determined – reg.**

Sir,

Please refer to para-21 of the order dated 14.11.2023 (posted on CERC Website),
which states as under:

*“21. Consequent upon the findings above, the tariff of Asset-1(a) and Asset-1(b) shall be
revised through a separate order shortly.”*

2. In view of the above, you are requested to submit revised Auditor Certificate with
the break-up of IDC and IEDC up to 04.05.2016 and thereafter up to respective COD's of
assets on affidavit by 8.12.2023, with an advance copy to the Respondents, and also to
file the same in the e-filing portal of the Commission.

Yours faithfully,

Sd/-
(Kamal Kishor)
Assistant Chief (Legal)